

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/347(KB)2020
IA(I.B.C)/692(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH APRIL 2024

IN THE MATTER OF	IL&FS FINANCIAL SERVICES LIMITED VS E VILLAGE KENDRA LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Ms.Nimisha Agarwal,Adv.]For RP

Mr.Shaunak Mitra,Adv.]

Ms.Saheli Sen ,Adv.] For the Respondent No.9

Mr.Rajib Mullick,Adv.]

Ms.Jyoti Mondal, Adv.]

O R D E R

1. Ld.Counsel on both sides present.

2. **IA(I.B.C)/692(KB)2024-**

i. This IA has been filed by the applicant for deleting the name of Respondent No.9 namely Digital Services Private Limited.

ii. It is mentioned in the IA that Respondent No.9 neither a necessary party nor a proper party.

iii. This statement is not opposed by Ld. Counsel appearing for the RP.

iv. Accordingly, name of Respondent No.9 is deleted from the array of Respondents in IA No.1552/2023.

v. This IA is accordingly allowed and disposed of.

3. List the main CP on **14/05/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**